

DD No. 74A dated 15.10.2016 at PS Vasant Kunj (North), New Delhi. Considering the sensitivity of the issue, a case of kidnapping *vide* FIR No. 523/2016 dated 16.10.2016 u/s 365 IPC PS Vasant Kunj (North), New Delhi was registered and investigation was taken up. Various steps have been taken, which *inter alia* include, forming of Special Investigation Team, sending wireless messages to SSPs of all Districts in the country, uploading missing persons details on Zonal Integrated Police Net, circulating Hue and Cry Notice, dispersing teams to various places etc. to trace the missing student. The investigations so far have reportedly shown that Shri Najeeb had left the JNU campus on his own. The case is being investigated by Crime Branch of Delhi Police and all efforts are made to trace the missing student.

Audit of vulnerable jails in the country

1516. SHRI A. K. SELVARAJ: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that after Madhya Pradesh jail break, the CISF has been asked to audit MP prisons;

(b) if so, the details thereof;

(c) whether it is also a fact that Government is considering to conduct similar audit in respect of other vulnerable jails in the country; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) DGP (Prisons and Correctional Services), Madhya Pradesh had requested Central Industrial Security Force for security and fire consultancy/audit for the Central Jail, Bhopal. A CISF team has conducted the site survey of Bhopal Central Jail. The report has been forwarded by CISF to DGP Prisons and Correctional Services, Madhya Pradesh.

(c) and (d) Prison is a State subject and prison administration is therefore the responsibility of the States. There is no proposal under consideration of the Government of India for conducting similar audit for jails in the country.

Petroleum universities

1517. SHRI SHANKARBHAI N. VEGAD: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government is going to introduce Petroleum Universities in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Government is committed to establish a Petroleum University in the State of Andhra Pradesh as mandated under Andhra Pradesh Re-organisation Act, 2014. With the objective to broaden the scope of functioning, it has been decided to name the Petroleum University as “Indian Institute of Petroleum and Energy” (IIPPE).

The Institute is being set up with an objective to meet the qualitative and quantitative gap in the supply of skilled manpower for the Petroleum sector and to promote research activities needed for the growth of the sector. Temporary campus of the Institute has been functioning from academic session 2016-17 with two under graduate programmes, namely, Petroleum Engineering and Chemical Engineering from the campus provided by Andhra University, College of Engineering (autonomous). IIT, Kharagpur has been roped in as a Mentor Institute for IIPPE. IIPPE has been registered as a Society under the Andhra Pradesh Society Registration Act, 2001. For permanent campus of the Institute, the Government of Andhra Pradesh has made available land of about 200 acres, free of cost, near Visakhapatnam in Andhra Pradesh.

Delhi Police personnel suspended or terminated

1518. SHRI HARIVANSH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Delhi Police personnel who have either been suspended or terminated for misconduct and other reasons; and

(b) how many cases in this regard are pending for decision in various courts?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) The number of Delhi Police personnel who have either been reportedly suspended or terminated/dismissed from service (Rank-wise) for misconduct and other reasons during the last three years and current year are as under:

Years	Suspended						Total
	Inspector	Sub-Inspector	Asst. SI	Head Constable	Constable	Multi Tasking Staff	
1	2	3	4	5	6	7	8
2014	10	77	42	138	320	1	588
2015	12	99	40	119	272	0	542
2016	22	62	43	130	345	0	602